

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

19. IA 908(MB)2023
IN
C.P. (IB)/760(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.05.2024**

Name of the Party: State Bank of India
Vs
Aaj Ka Anand Papers Limited

Section 7, 66(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Mustafa Doctor, Ld. Sr. Counsel for the Applicant present through physical mode. Ld. Counsel for the Respondent Nos. 1 to 3 present through physical mode (the appearance not marked in attendance sheet). Ld. Counsel for the Respondent Nos. 4 to 6 present through physical mode (the appearance not marked in attendance sheet).
2. Post this matter on **14.05.2024** for final hearing.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)